

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM:

Present:




SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt.Ltd.  
V/s.  
Kings Empire Heights Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Malcolm S. Chandana for Intervener Mr. Nilesh Kudalkar i/b Varshe Sawant	COUNSEL	
10	Savika Singh - Advocate Advocate for the Corporate Debtor (Respondent with charging Modd.)	Advocate	
	FIRAZ BANSARI i/b PUNAZAR BANSARI FOR THE OPERATIONAL CREDITOR		

: 2 :

**ORDER**

**CP No.1335 / I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 22.9.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)